

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2539
ANSWERED ON:10.12.2012
RECOMMENDATION OF FIFTH PAY COMMISSION
Shekhawat Shri Gopal Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any recommendation in the Fifth Central Pay Commission which necessitates the Army officer working in institutions along with civilian officers to get repatriated to Army and the vacancies so created would be filled by the civilian officials;
- (b) if so, the names of those institutions;
- (c) whether the Government has issued any order to this effect; and
- (d) if so, the details thereof and if not, the time by which it will be issued?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) While suggesting that Armed Forces may conduct a review of the strength of Service Officers on deputation and permanent secondment to other organizations, the Fifth Central Pay Commission had expressed the view that through progressive civilianization of those organizations, service officers could be withdrawn from them and deployed within the Armed Forces to overcome the shortages.
- (b) Names of such institutions were not specified by the Fifth Central Pay Commission.
- (c) No, Madam, as the aforesaid suggestion of the Fifth Pay Commission was not accepted by the Government.
- (d) Does not arise.